

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1047
ANSWERED ON:29.11.2005
CLOSURE OF INDUSTRIAL UNITS
Khair Shri Chandrakant Bhaurao

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether industrial units are getting closed due to increasing sickness in conventional industries in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government propose to announce any incentive scheme for different industries for their development and expansion;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) and (b): Labour Bureau, Shimla under the Ministry of Labour and Employment collects information on closure of industrial units covered by the Industrial Dispute Act, 1947. As per information (provisional) available with the Labour Bureau 194 units were closed during 2004 and 60 units during January-September 2005. The State wise details are at Annexure.

(c) to (e) : Besides providing a policy regime that facilitates and fosters growth and development of industries, steps taken for revival of sick industrial units, inter-alia, include setting up of Board for Industrial and Financial Reconstruction (BIFR) and issue of guidelines by Reserve Bank of India to banks for financial support and amalgamation of sick units with healthy units. Wherever feasible rehabilitation schemes are sanctioned for the revival of the units registered with the BIFR which, inter alia, include restructuring of the capital, induction of fresh funds by the promoters, Government assistance for public sector units, merger with other companies, relief and concessions in the form of rescheduling of dues by Financial Institutions, banks and Government and change of management.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1047 FOR ANSWER ON 29th NOVEMBER,2005

State-wise closure of industrial units

Sl.No STATES/U.T. 2004 (P) 2005 (P)

1	ANDAMAN & N.ISLANDS	-	-
2	ANDHRA PRADESH	1	-
3	ARUNACHAL PRADESH	-	-
4	ASSAM	-	..
5	BIHAR	1	-
6	CHANDIGARH	-	-
7	CHATTISGARH	-	..
8	DADRA & NAGAR HAVELI	-	-
9	DAMAN & DIU	-	-
10	DELHI	-	-
11	GOA	1	1
12	GUJARAT	32	4
13	HARYANA	4	2
14	HIMACHAL PRADESH	1	..
15	JAMMU & KASHMIR	1	-
16	JHARKHAND	3	-
17	KARNATAKA	9	5
18	KERALA	8	1

19	MADHYA PRADESH	-	-
20	MAHARASHTRA	-	..
21	MANIPUR	-	..
22	MEGHALAYA	-	-
23	NAGALAND	-	..
24	ORISSA	2	..
25	PONDICHERRY		..
26	PUNJAB	-	1
27	RAJASTHAN	1	..
28	TAMILNADU	-	..
29	TRIPURA	101	37
30	UTTAR PRADESH	27	9
31	UTTARANCHAL	-	-
32	WEST BENGAL	2	-
	TOTAL	194	60

(P)= Provisional -

- = Nil

.. = Not available